CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH: NEW DELHI

C.P. No. 207/2018 in O.A No.3721/2017

New Delhi this the 24th day of May, 2018

Hon'ble Mr. Raj Vir Sharma, Member (J) Hon'ble Ms. Nita Chowdhury, Member (A)

Shri P.S. Rai S/o Late Shri Somnath Rai Aged about 62 years Post: Ex-Assistant Engineer (Civil) R/o R-43, Gali No.3, Saheed Bhagat Singh Nagar Karala, Delhi-81

-Petitioner

(By Advocate: Vaibhav Manu Srivastava)

Versus

Shri D.K. Gupta, Deputy Director PB-I, DDA, B Block, Vikas Sadan New INA Market, New Delhi.

-Respondents

(By Advocate: Shri Shalok Chandra & Shri Ritesh Kumar Sharma)

ORDER (ORAL)

Mr. Raj Vir Sharma, Member (J):

Learned counsel for the petitioner submitted that in compliance of the directions given by this Tribunal, the representation of the petitioner has been rejected by the Commissioner (Personnel) vide order dated 17.04.2018 (Annexure R-1). Therefore, the C.P. is closed. Notices are discharged.

(NITA CHOWDHURY) MEMBER (A) (RAJ VIR SHARMA) MEMBER (J)